

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 279**  
ANSWERED ON 30/11/2021

**PMGSY-III IN KERALA AND TAMIL NADU**

279. ADV. ADOOR PRAKASH:  
DR. KALANIDHI VEERASWAMY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the features of the Pradhan Mantri Gram Sadak Yojana Phase-III;
- (b) the details of roads proposed to lay under this phase within Tamil Nadu and Kerala, district-wise;
- (c) the details of fund sanctioned, allocated and released to the State of Tamil Nadu and Kerala along with the details of fund utilized and works completed under PMGSY-III in the State; and
- (d) whether the Government has fixed any target in this regard, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) Pradhan Mantri Gram Sadak Yojana-III (PMGSY-III) was launched in the year 2019 for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals. The selection of roads in a particular district/block is done by the States/UTs based on the utility value of the eligible roads computed on the basis of the population served by the road and market, educational, medical and transport infrastructure facilities connected by the concerned road.

The main features of PMGSY are decentralized and evidence based planning, standards and specifications as per Indian Road Congress (IRC) and Rural Roads Manual, dedicated implementation mechanism at central, state and district level, scrutiny of Detailed Project Reports (DPRs) at multiple levels, strong IT backbone for monitoring and implementation of the programme, three-tier quality management system, unbroken flow of funds, inbuilt mechanism for consultation with public representatives at planning, selection of roads and monitoring stages, etc.

(b) The district-wise allocation of the target within the overall target allocated to the State under PMGSY-III is done by the respective State Governments. The State of Tamil Nadu has been allocated 7,375 Km road length under PMGSY-III, against which 3,198 Km road length has already been sanctioned, as per the District-wise details given at **Annexure-I**. The State of Kerala has been allocated 1,425 Km road length under PMGSY-III, against which 672 Km has already been sanctioned as per the district-wise details given at **Annexure-II**.

(c) to (d) The State of Tamil Nadu so far been sanctioned projects worth Rs. 1,817.10 crore (central share-Rs. 1,089.93 crore, state share- Rs. 727.17 crore) under PMGSY-III. The

allocation of funds to the State for implementation of PMGSY depends, inter-alia, on works in hand, execution capacity of the State and unspent balance of previous year(s) available with the State. The State of Tamil Nadu has been released a sum of Rs. 1,292.44 crore as central share since financial year 2018-19 for implementation of various interventions of PMGSY. As reported by the State Government, a sum of Rs. 2,975.81 crore including state share has been incurred towards implementation of the programme in the State since financial year 2018-19. As informed by the State Government, 1,370 Km road length has been completed under PMGSY-III, with an expenditure of Rs. 689.33 crore, including the State share.

The State of Kerala so far been sanctioned projects worth Rs. 461.84 crore (central share-Rs. 273.83 crore, state share- Rs.188.01 crore) under PMGSY-III. The State of Kerala has been released a sum of Rs. 225.77 crore as central share since 2018-19 for implementation of various interventions of PMGSY. As reported by the State Government, a sum of Rs. 439.23 crore including state share has been incurred towards implementation of the programme in the State since 2018-19. As informed by the State Government, an expenditure of Rs. 2.85 crore has been incurred towards execution of the PMGSY-III. The State of Kerala has an unspent balance (including state share) of Rs. 181.03 crore as on 25th November, 2021 for implementation of PMGSY.

The time-line for completion of PMGSY-III works is March, 2025.

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**Annexure-I**

**Annexure referred to in part (b) of Lok Sabha Unstarred Question No.279 for 30.11.2021**

**District-wise details of road length sanctioned to the state of Tamil Nadu under PMGSY-III**

S. N.	Name of the district	Sanctioned road length (in km)
1	Ariyalur	39.921
2	Coimbatore	76.610
3	Cuddalore	116.317
4	Dharmapuri	117.480
5	Dindigul	114.450
6	Erode	65.320
7	Kanchipuram	17.101
8	Kanniyakumari	2.915
9	Karur	188.056
10	Krishnagiri	69.040
11	Madurai	41.630
12	Nagapattinam	155.913
13	Namakkal	264.016
14	Perambalur	54.405
15	Pudukkottai	162.621
16	Ramanathapuram	172.434
17	Salem	148.244
18	Sivagangai	242.700
19	Thanjavur	71.271
20	The Nilgiris	8.300
21	Theni	15.350
22	Tiruchirappalli	139.800
23	Tirunelveli	55.410
24	Tiruppur	96.700
25	Tiruvallur	58.945
26	Tiruvannamalai	201.865
27	Tiruvarur	134.265
28	Tuticorin	59.045
29	Vellore	37.250
30	Villupuram	78.779
31	Virudhunagar	27.945
32	Kallakurichi	64.745
33	Chengalpattu	27.639
34	Ranipet	18.032
35	Tirupathur	39.295
36	Tenkasi	14.200
<b>Total</b>		<b>3,198.009</b>

**Annexure-II**

**Annexure referred to in part (b) of Lok Sabha Unstarred Question No.279 for 30.11.2021**

**District-wise details of road length sanctioned to the state of Kerala under PMGSY-III**

<b>S. N.</b>	<b>Name of the district</b>	<b>Sanctioned road length (in km)</b>
1	Alappuzha	66.448
2	Ernakulam	75.973
3	Idukki	40.891
4	Kannur	32.867
5	Kasaragod	25.338
6	Kollam	82.951
7	Kottayam	45.005
8	Kozhikode	9.540
9	Malappuram	57.161
10	Palakkad	57.101
11	Pathanamthitta	24.550
12	Thiruvananthapuram	61.913
13	Thrissur	55.419
14	Wayanad	37.200
<b>Total</b>		<b>672.357</b>